

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
RAJYA SABHA  
QUESTION NO07.09.2011  
ANSWERED ON**

**AMOUNT SPENT ON SECURITY AND PROSECUTION OF ACCUSED OF BOMB BLAST CASES .**

3776

Shri Raghunandan Sharma

Will the Minister of HOME AFFAIRS be pleased to state :-

- (a) the names of the accused in Parliament attack, Mumbai bomb blast, Ahmedabad, Jaipur and other metros etc. cases and the time since when they are lodged in the jails;
- (b) the amount spent so far on their security and prosecution; and
- (c) the number of cases in which court has delivered final verdict and the action taken on the verdicts of the courts?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI JITENDRA SINGH)

(a) to (c): No such data is centrally maintained as Law and Order is the State subject as per the VII Schedule of the Constitution. However, as per available inputs, the details of arrested accused are as under:-

Mumbai

I. Mumbai railway Serial Bomb Blast case-2006.

Names of arrested Accused and Date of arrest.

1. Kamal Ahmed Mohammed Vakil Ansari (20.7.2006)

2. Dr. Tanveer Ahmed Mohd. Ibrahim Ansari (23.7.2006)

3. Mohd. Faisal Aatur Rehman Shaikh (27.7.2006)

4. Ehtesham Kutubuddin Siddiqui (12.8.2006)

5. Mohammad Majid Mohammad Shafi (28.9.2006) 6. Shaikh Mohammad Ali Alam Shaikh (29.9.2006)

7. Mohammad Sajid Margub Ansari (29.9.2006)

8. Abdul wahid Din Mohammad sheikh (29.9.2006)

9. Muzzammil Aatur Rehman Shaikh (30.9.2006) 10. Suhail Mehmood Shaikh (30.9.2006) 11. Zameer Ahmed Latifur Rehman Shaikh (30.9.2006) 12. Naveed Hussain Khan s/o Rasheed Hussain Khan (30.9.2006) 13. Asif Khan Bashir Khan @Junaid@Abdla (3.10.2006)

Since then all the arrested accused are in jail.

II. Mumbai Terror Attack (26.11.2008)

3 arrested-Ajmal Kasab, Fahim Arshad Mohammad Yusuf Ansari and Sabauddin Ahmed Shabbir Ahmad Shaikh. Ajmal Kasab was sentenced to the death by Special Court on 6.5.2010 whereas the other two were acquitted on 3.5.2010 by Trial Court. On February 21st 2011, the Hon'ble Bombay High Court upheld the death sentence awarded by the trial Court to Ajmal Kasab. Md. Kasab has filed an appeal against the order of High Court in the Hon'ble Supreme Court, which is pending. The appeal filed by the Prosecution against the acquittal of Fahim Ansari and Sabauddin Shaikh was rejected. The second appeal has been filed by the Prosecution in the Hon'ble Supreme Court which is still pending.

III. Serial Bomb Blasts 13.7.2011 Mumbai Blasts- No arrest made yet.

Pune

IV. German Bakery, Pune Bomb Blast case in 2010

Mirza Himmayat Inayat Baig (arrested on 7.9.2010).

Delhi

V. Parliament Attack in 2001

1. Mohammad Afzal (arrested on 15.12.2001 and still in jail)

2. Shaukat Hussain Guru (arrested on 15.12.2001 and still in jail)

3. Syed Abdul Rehman Gilani (arrested on 15.12.2001 and acquitted on 29.10.2003)

4. Smt. Navjot Sandhu@Afshan Guru (arrested on 15.12.2001 and acquitted on 29.10.2003)

In a Parliament attack case, Hon'ble Supreme Court has given final verdict on 4.8.2005 and 22.9.2005.

VI. Bomb Blast at Mehrauli, New Delhi on 29th March, 2010 – No arrest. VII. Bomb Blast near Delhi High Court on 25.5.2011 - No arrest. VIII. Firing/Bomb Blast near Jama Masjid, New Delhi on 9.9.2010 - No arrest. Bangaluru

IX. Bomb Blast at Chinnaswamy Stadium, Bangalore on 17.4.2010 - No arrest. Varanasi

X. Bomb blast at Sheetlaghat, Varanasi on 7.12.2010 – No arrest.